

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 2081/2023

STATE OF U.P.

Appellant(s)

VERSUS

KANTI LAL

Respondent(s)

(IA No. 16797/2022 - EXEMPTION FROM FILING O.T.)

Date : 20-03-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s)

Mr. Garvesh Kabra, AOR
Mr. Avanish Deshpande, Adv.

For Respondent(s)

Mr. Anilendra Pandey, AOR
Mr. Madhusudan Babu, Adv.
Ms. Priya Kashyap, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request made on behalf of the learned counsel for the appellant, who, it is stated, is unable to come to Court for personal reasons, the appeal will not be taken up for hearing till 19.04.2024.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR